

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2764

ANSWERED ON:17.08.2004

OVERCHARGING OF DRUGS

Hasan Chaudhary Munawwar;Muqueem Shri Mohammed;Shahid Shri Mohammed

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the NPPA has received several complaints from various sections of the society regarding overcharging of drugs/formulation by some manufacturers;
- (b) if so, the details of such cases came to the notice of NPPA during each of last three years and thereafter;
- (c) the action taken in each of the case including the recovery of overcharged amount during the said period;
- (d) whether certain big companies are not furnishing information on prescribed forms which are mandatory under the DPCO,1995;
- (e) if so, the details in this regard; and
- (f) the action taken or proposed to be taken against those manufacturers?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

- (a) to (f) : The information will be collected and laid on the Table of the House.